

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06.11.2020 at 10.30 A.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : IA/257/2020
PETITION NUMBER : CP/202/IB/2018
NAME OF THE PETITIONER(S) : THE MUTHOOT FINANCE LTD
NAME OF THE RESPONDENT(S) : SOUTHERN INVESTMENTS PVT LTD
UNDER SECTION : SEC 60(5) OF IBC

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

Due to administrative exigency, list this matter on **17.12.2020**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

ghk